

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 2024  
TO BE ANSWERED ON 11.02.2026**

**UNMANNED LEVEL CROSSINGS IN KERALA**

**2024. SHRI K RADHAKRISHNAN:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total number of level crossings across the country at present;**
- (b) the details of Unmanned Level Crossings (ULCs) in the country including Kerala;**
- (c) the deadline fixed by the Government to do away with the unmanned level crossings on all the operational lines;**
- (d) whether the Government has fixed any time-frame to ensure that all abandoned railway crossings will be safe for people/commuters and if so, the details thereof;**
- (e) the alternative provisions that the Government has made for the users where the unmanned level crossings have been done away with;**
- (f) the number of people killed at level crossings in the country during the year 2025 and the action taken by the Government to minimize such accidents; and**
- (g) the steps taken/being taken by the Government to prevent accidents at the railway level crossing?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (g): As on 01.04.2025, there are 16,499 Nos. of manned Level Crossings (MLCs) on Indian Railways including 378 Nos. in the State of Kerala. All Unmanned level crossings (UMLCs) on Broad Gauge (BG) network of Indian Railways have been eliminated by 31.01.2019.**

**Level Crossings (LCs) are eliminated either by providing Road over Bridges/ Road under Bridges (ROBs/ RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/LC depending upon the site conditions.**

**Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.**

**Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (upto Dec'25) is as under:**

<b>Period</b>	<b>ROBs/ RUBs constructed</b>
<b>2004-14</b>	<b>4,148 Nos.</b>
<b>2014-25 (upto Dec'25)</b>	<b>13,882 Nos. (Including 121 Nos. in the State of Kerala)</b>

**As on 01.01.2026, 4,769 Nos. Road Over Bridges/Road Under Bridges (ROBs/RUBs) across railways tracks have been sanctioned at the cost of ₹ 1,14,298 crore on Indian Railways including 139 Nos. ROBs/RUBs at a cost of ₹ 4,932 crore in the State of Kerala which are at various stages of planning and execution.**

**A total of 105 Nos. ROBs are delayed on account of the State Govt. The details are as under:**

<b>S.No.</b>	<b>Reason</b>	<b>ROBs (in No.)</b>
<b>1.</b>	<b>Delay in Land Acquisition by State Govt.</b>	<b>37</b>
<b>2.</b>	<b>Finalization of Alignment by State Govt.</b>	<b>63</b>

<b>3.</b>	<b>Law &amp; order/ Public Protest/Court cases etc.</b>	<b>2</b>
<b>4.</b>	<b>Agency yet to be fixed</b>	<b>3</b>

**Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.**

**Railways have taken following measures to expedite the progress of ROB/RUB works:**

**(i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**

**(ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**

**(iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**

**(iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.**

**During the year 2025-26 (Up to 31st January, 2026), only one consequential accident has taken place at Level Crossing on Indian Railways. In this accident, 3 persons unfortunately lost their lives.**

**Following steps have been taken by Indian Railways to minimize rail accidents at LCs in the country:**

- Level Crossings having high Rail/Road vehicular traffic are interlocked with signals for enhancing safety. Interlocking of Level Crossing (LC) Gates has been provided at 10,097 Level Crossing Gates up to 31.12.2025 for enhancing safety at LC Gates.**
- Inspection drives are carried out time to time to ensure availability of basic infrastructure at level crossings such as whistle boards, road warning boards, speed breakers etc.**
- Public awareness campaigns/safety slogans are undertaken to create safety consciousness among road users for safe passage at level crossings.**

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